

(c) what steps Government propose to take to stop such smuggling activities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b) Yes, Sir. According to reports received by Government, Mr. Schwarz Jurgen Heins arrived at Bombay Airport, on 25-1-1979, by Air India flight No. 856. He produced, for his clearance, an ordinary passport issued by the Government of the Federal Republic of Germany. Acting on suspicion, the Customs Officers questioned Mr. Heins whether he was carrying any contraband either in his baggage or on his person, to which he replied in the negative. However, on examination of his attache-case, one diplomatic passport also issued in his name of the same Government and showing him as Third Secretary/Vice-Consul in the Embassy of that country in Abu Dhabi, and certain incriminating documents were found and the same were seized. On search of his person, 8 packages containing rough and uncut diamonds valued at about Rs. 11.93 lakhs were found concealed inside the shoes worn by him and the same were seized. He was arrested on 27-1-1979 and produced before the Court.

(c) Apart from the various general measures aimed at strengthening the preventive and intelligence apparatus, specialised equipment such as fluoroscopic devices, closed circuit television sets, etc. have been provided at the major international airports with a view to checking, *inter alia*, smuggling of diamonds.

Indo-German Democratic Republic Agreement

518. SHRI GHOUSE MOHIUD-DIN SHEIKH: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that Indo-German Democratic Republic agreement has been signed in December, 1978 to boost export of Indian products to German Democratic Republic; and

(b) if so, what are the main features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) No, Sir.

(b) Does not arise.

Modern facilities at various places of tourist interest

519. SHRI BAPURAOJI MAROTRA-OJI DESHMUKH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what is the Government's plan to provide modern facilities at various places of tourist interest in the country; and

(b) whether any special scheme is likely to be implemented in respect of Kashmir; if so, by when?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) The provision of modern tourist facilities at various centres of interest in the country has been taken up in the Central Sector since the Second Five Year Plan. The pattern of development covers the provision of facilities in the form of accommodation, transport, entertainment and other ancillary facilities and the development of special areas as beach and mountain resorts. During the current Five Year Plan period the emphasis will be on the development of facilities for the benefit of budget-minded and middle-income group tourists, both domestic and international. These will include the construction of Yatri niwas, (janata hotels), youth hostels, tourist village complexes (for those travelling by road), forest lodges, as also the development of selected centres of archaeological and cultural interest in an integrated manner to ensure conservation of their natural characteristics and environment. A new emphasis will be given to the provision of facilities for sports such